

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O. A. No. 54 of 1993.

DATE OF DECISION 14th Jan. 1993

M.K. Rajan Applicant (s)

Mr. M. R. Rajendran Nair rep. Advocate for the Applicant (s)  
by Ms. ASHA PV proxy counsel

Versus

Sub Divisional Officer, Respondent (s)  
Telegraphs, Alwaye and another

ACGSC

Mr. M. A. Manhu/through Advocate for the Respondent (s)  
proxy counsel Mr. Rishad

CORAM :

The Hon'ble Mr. S.P. Mukerji, Vice Chairman  
and

The Hon'ble Mr. A.V. Haridasan, Judicial Member

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. To be circulated to all Benches of the Tribunal?

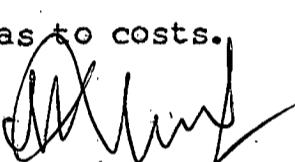
## JUDGEMENT

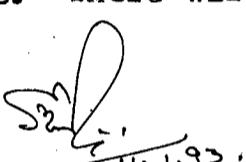
(Hon'ble Shri S.P. Mukerji, Vice Chairman)

We have heard the arguments of the learned counsel for both the parties on this application dated 28.12.1992 filed under Section 19 of the Administrative Tribunals Act in which the applicant based on his previous casual employment during 1985-1987 has prayed for re-engagement subject to availability of work and preference over his juniors and outsiders, inclusion in the approved list of casual mazdoors and conferment of temporary status and regularisation.

2. When the application came up for admission today the learned counsel for both the parties agreed that the application can be disposed of with appropriate direction regarding disposal of the applicant's representation dated 19.2.92 at Annexure-A2.

3. In the above circumstances, we admit this application and dispose of the same with a direction to the first respondent to dispose of the representation of the applicant dated 19.2.92 at Annexure-A.2 within a period of one month from the date of communication of a copy of this judgment. In case the representation is not readily available, copy thereof at Annexure-A2 shall be disposed of on the above lines. There will be no order as to costs.

  
(A.V. HARIDASAN)  
JUDICIAL MEMBER

  
S.P. MUKERJI  
14.1.93  
VICE CHAIRMAN

14th January, 1993

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